

[English]

**Wildlife Sanctuary in Parambikulam
Wayanad and Thekkadi (Kerala)**

1493. SHRI K. MURALEEDHARAN:
Will the Minister of ENVIRONMENT AND
FORESTS be pleased to state:

(a) the total area of land, in hectares,
proposed to be acquired for establishing the
Wild Life Sanctuary in Parambikulam, Waya-
nad and Thekkadi in Kerala under the Proj-
ect Elephant Scheme; and

(b) the steps taken by the Government
for rehabilitating the persons to be displaced
therefrom?

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND FOR-
ESTS (SHRIMATI MANEKA GANDHI): (a)
and (b). Parambikulam, Wayanad and
Thekkadi are notified Wildlife Sanctuaries in
Kerala. No proposals to acquire land under
these sanctuaries under the 'Project Ele-
phant' are under consideration of Govern-
ment.

**Frauds in Central Bank of India
Branches in Pune, Maharashtra**

1494. SHRI BABUBHAI MEGHJI
SHAH: Will the Minister of FINANCE be
pleased to state:

(a) whether the Central Bank of India
branches in Pune, Maharashtra have been
defrauded by some business houses/indus-
tries during the last three years;

(b) if so, the details thereof including
amount involved, case-wise; and

(c) the action taken by the Government
against the persons involved in these frauds?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE AND DEPUTY
MINISTER IN THE MINISTRY OF EXTER-
NAL AFFAIRS (SHRI DIGVIJAY SINGH):
(a) to (c). Information is being collected, and
to the extent available, will be laid on the
Table of the House.

**Discrimination in Granting Environ-
mental Clearance to P.S.Us**

1495. SHRI VIDYADHAR GOKHALE:
Will the Minister of ENVIRONMENT AND
FORESTS be pleased to state:

(a) whether the Public Sector Industrial
Projects are required to obtain environmental
clearance from the Union Government mainly
at the initial industrial licensing stage;

(b) whether this condition does not
apply in the case of projects undertaken in
the private sector;

(c) if so, the justification therefore; and

(d) the corrective steps being taken by
Government in this regard?

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND FOR-
ESTS (SHRIMATI MANEKA GANDHI): (a)
to (d). Yes, Sir. All the Central Public Sector
Projects costing Rs. 20 crores and above
require environmental clearance before in-
vestment decision is taken by the Public
Investment Board. So far, only those private
sector projects are considered which either
involve diversion of forest land or against
which complaints are received from the
public. All the public and private sector proj-
ects would get covered as and when the
proposal for making environmental clear-
ance statutory requirement is adopted.

Textiles Fair

1496. DR. C. SILVERA: Will the Minis-
ter of COMMERCE be pleased to state: